NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/7/2016 : Shri. Kuberan N. & 3 Others NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others **UNDER SECTION** : 634A S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION FOR WHOM Counsel lu R1- R6 Coursel for Petitioners Keerthik Counsel for 7th respondent 3. D. chandragopha **ORDER**

Ms Swetha Vasudevan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R6 and Shri D Chandragupta, counsel for R7 are present. Time prayed for filing counter on behalf of R7. Time extended at request. Put up on 13.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)